## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

## C.P. No. 406/2018 In OA No. 2857/2017

New Delhi, this the 15th day of February, 2019

## Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Shivaji Sarkar, Age about 66, S/o. Late Sh. Sanat Sarkar R/o. B-18, Parivahan Apartment, Vasundhara Sec-5, Sahibabad, Ghaziabad.

...Petitioner

(By Advocate : Mr. Piyush Gaur)

Versus

- K. G. Suresh
   Director General,
   Indian Institute of Mass Communication,
   Aruna Asaf Ali Marg,
   New Delhi.
- 2. P V K Raja
  Deputy Registrar
  Indian Institute of Mass Communication,
  Aruna Asaf Ali Marg,
  New Delhi. ...Respondents

(By Advocate : Mr. Amit Singh)

ORDER(ORAL)

## Justice L. Narasimha Reddy, Chairman:

The applicant filed O.A No. 2857/2017 before this Tribunal feeling aggrieved by an order of transfer dated 06.07.2017. The order of transfer was stayed and ultimately, the O.A was disposed of on 13.03.2018 directing

that the applicant shall be continued in the same place till he retired from service on 31.03.2018. An observation was also made to the effect that his retirement benefits will be released in accordance with law. After disposal of the O.A, the applicant retired from service and he was also paid retirement benefits.

- 2. This C.P. is filed alleging that the respondents have not released his retirement benefits.
- 3. Heard Mr. Piyush Gaur, learned counsel for petitioner and Mr. Amit Singh, learned counsel for respondents.
- 4. Strictly speaking, the retirement benefit was not the subject matter of the O.A at all. It was only passing observation that was made in the order. All the same, the respondents have released the retirement benefits after the C.P. is filed. Therefore, nothing remains to be decided and the Contempt Petition is accordingly closed.

(Mohd. Jamshed ) Member (A) (Justice L. Narasimha Reddy) Chairman

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